

Ms. Gita Gopi,
Principal District Judge,
Rajkot District, Rajkot.



No.B. / 2153 /2018.
District Court, Rajkot.
Date :- 28 / 09 / 2018.

Phone Nos. (0281) * Office - 2476709 * Direct - 2450164 * Fax - 2458381

READ:- 1. Letter No. A. 0751/2008, dated 08.05.2015, of the Hon'ble High Court of Gujarat, Ahmedabad.

-:: NOTIFICATION ::-

In view of the instruction contained in Hon'ble the High Court Letter read in the preamble, the Principal District Judge, Rajkot is pleased to appoint **Mr. R. B. Gadhvi, Posted as 11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot,** as a Special Judge to preside over the Special Court of N.I.Act and thereby to try the cases under The Negotiable Instrument Act. for Rajkot Headquarter, with effect from 01.10.2018.

District Court, Rajkot
Date :- 28 / 09 / 2018

[Ms. Gita Gopi]
Principal District Judge,
Rajkot.

Copy forwarded with compliments, for information, to:-

01. The Registrar General, High Court of Gujarat, Ahmedabad (By letter).
02. The Principal Senior Civil Judge, Rajkot
03. The Chief Judicial Magistrate, Rajkot.
04. Mr. R. B. Gadhvi, Posted as 11th Additional Senior Civil Judge & ACJM, Rajkot

Copy for Information :-

01. All the branches of the District Court, Rajkot.
02. Copy be affixed on the notice board of this office, as well as the notice board of Principal Senior Civil Judge, Rajkot and Chief Judicial Magistrate, Rajkot respectively for information and necessary action.

Ms. Gita Gopi,
Principal District Judge,
Rajkot District, Rajkot.



No.B. / 2152 /2018.
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READ:- 1. Letter No. A. 0751/2008, dated 08.05.2015, of the Hon'ble High Court of Gujarat, Ahmedabad.

-:: NOTIFICATION ::-

In view of the instruction contained in Hon'ble the High Court Letter read in the preamble, the Principal District Judge, Rajkot is pleased to appoint **Mr. G. D. Padia, Posted as 12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot,** as a Special Judge to preside over the Special Court of N.I.Act and thereby to try the cases under The Negotiable Instrument Act. for Rajkot Headquarter, with effect from 01.10.2018.

District Court, Rajkot
Date :- 28 / 09 / 2018


[Ms. Gita Gopi]
Principal District Judge,
Rajkot.

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01. The Registrar General, High Court of Gujarat, Ahmedabad (By letter).
02. The Principal Senior Civil Judge, Rajkot
03. The Chief Judicial Magistrate, Rajkot.
04. Mr. G. D. Padia, Posted as 12th Additional Senior Civil Judge & ACJM, Rajkot

Copy for Information :-

01. All the branches of the District Court, Rajkot.
02. Copy be affixed on the notice board of this office, as well as the notice board of Principal Senior Civil Judge, Rajkot and Chief Judicial Magistrate, Rajkot respectively for information and necessary action.

Ms. Gita Gopi
Principal District Judge,
Rajkot District, Rajkot.



Office: (0281)2476709
Direct:(0281) 2450164
Fax : (0281) 2458381


Read :-

- 1) Government Resolution No.PRCH/102012/UOR-193/D, dated 16.02.2015, issued by the Legal Department, Gandhinagar.
- 2) Hon'ble the High Court Letter No.A.3507/1990, dtd.10.08.2016.
- 3) Hon'ble the High Court Notification No. A.0705(I)/2018 (54), dated 27.09.2018.
- 4) This office Notification No.B.1078/2018, dated 09.05.2018.

-:: NOTIFICATION ::-

In view of the Resolution of the Government in Legal Department, Sachivalaya, Gandhinagar, at Sr.No.1 as well as directions issued by Hon'ble the High Court vide it's letters read at Sr.No.2 and on account of transfer and posting of the Judicial Officer, vide Hon'ble the High Court Notification read in the preamble at Sr. No.03, the Principal District Judge, Rajkot, is pleased to nominate Mr.Hardik B. Trivedi, posted as 4th (Ad-hoc) Additional Civil Judge, Rajkot, to preside over the Mobile Court at Rajkot, to try the cases of Health and Sanitation arising out of the Gujarat Provincial Municipal Corporation Act, 1949, for Rajkot city **with effect from 01.10.2018.**

No.B/215 /2018.
District Court, Rajkot.
Date : - 28.09.2018.


(MS. GITA GOPI)
Principal District Judge,
Rajkot.

Copy forwarded with compliments, for information to :-

- 1) The Registrar General, High Court of Gujarat, Ahmedabad (By letter)
- 2) The Presiding Officer of all the Appellate and Subordinate Courts of Rajkot District.
- 3) The Principal District Judge, _____.
- 4) The Municipal Commissioner, Rajkot Municipal Corporation, Rajkot.
- 5) The District Government Pleader, D.G.P. Office, Rajkot.
- 6) The Additional Government Pleader, A.G.P. Office, Gondal / Morbi.

Copy for information :-

- 1) All the Branches of the District Court, Rajkot.
- 2) Copy be affixed on the Notice Board of this Office.


Read :-

1. Government of Gujarat, Social Justice and Empowerment Department, Gandhinagar, Notification No.G/L/08/2017/JJA /102017/136009/CHH, dated 15.06.17.
2. The Juvenile Justice (Care & Protection of Children) Act, 2015 (2 of 2016).
3. This Office Notification No.B.1507/2017, dated 14.07.2017.

-:: NOTIFICATION ::-

In supersession of earlier Notification read above at Sr. No.03 and in view of the Government Notification read above at Sr. No.01, it is hereby notified for the general information of all concerned that the undersigned is pleased to appoint **Ms. P. K. Pandya, Additional Civil Judge & Judicial Magistrate, First Class, Rajkot, as "Principal Magistrate / Chairperson"** of the Juvenile Justice Board for the area comprising whole of Rajkot District, with effect from 01.10.2018.

No.B/2154 /of 2018.
District Court, Rajkot.
Date :- 28/09/2018.


(MS. GITA GOPI)
Principal District Judge,
RAJKOT.

Copy forwarded with compliments, for information, to :-

01. The Registrar General, High Court of Gujarat, Ahmedabad (By letter).
02. The Presiding Officers of all the Appellate and Subordinate Courts of Rajkot District.
03. The Collector, Rajkot District, Rajkot.
04. The Police Commissioner, Rajkot.
- with a request to forward a copy of this Notification to all the Police Station in Rajkot City.
05. The D. S. P., Rajkot.
- with a request to forward a copy of this Notification to all the Police Station in Rajkot (Rural) District.
06. The D.G.P. / A.G.P. & A.P.P., Rajkot / Gondal / Dhoraji / Morbi.
07. The Principal Magistrate, Juvenile Justice Board, Gondal Road, Rajkot.
08. The Jail Superintendent, District Jail, Rajkot.
09. All the president of the Bar Associations of this District.
10. The Treasury Officer, District Treasury Office, Rajkot.

Copy to :-

1. All the Branches of this Office.
2. The Court Manager / Computer Center, District Court, Rajkot.